

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 65 OF 2019 & IA No. 301 OF 2019

Dated: 30th September, 2019

In the matter of:

Cogeneration Association of India

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **06.11.2019.**

Court Master

NR